

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 156(ND)12
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016**

NAME OF THE COMPANY: M/s. Vishwa Nath Agarwal V/s. M/s. Karmyogi Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Trideep	Counsel	Respondent Petitioner	} 2. <i>[Signature]</i>
2.	Dusshra Gujral	Counsel	Respondent	
3.	NISHANT VARUN	Counsel ORDER	Respondent No. 2	<i>[Signature]</i>

Proceedings before the mediation cell are in progress and is next fixed for
26.8.2016.

Be listed on 11.11.2016.

[Signature]
Sd/-

(Ina Malhotra)
Member (Judicial)

[Signature]
Sd/-
(R.Varadharajan)
Member (Judicial)